



\$~21 to 24

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ **C.O. 4/1997**

SH. JAININDER JAIN AND ORS. Petitioners

Through: Mr.Shailen Bhatia, Mr.Raghav
Bhalla, Advs. (M-9818558690)

versus

REGISTRAR OF TRADE MARKS AND ORS. Respondents

Through: Mr.Vaibhav Vutts, Ms.Aamna Hasan,
Ms.Anupriya Shyam, Advs.

(22) CS(COMM) 449/2018 & CCP(O) 87/2009

ARIHANT JAIN AND ORS. Plaintiffs

Through: Mr.Vaibhav Vutts, Ms.Aamna Hasan,
Ms.Anupriya Shyam, Advs.

versus

JAININDER JAIN AND ORS. Defendants

Through: Mr.Shailen Bhatia, Mr.Raghav
Bhalla, Advs. for D-1-2.
(M-9818558690)

(23) CS(COMM) 520/2018 & CCP(O) 127/2006

JAININDER JAIN Plaintiff

Through: Mr.Shailen Bhatia, Mr.Raghav
Bhalla, Advs.(M-9818558690)

versus

ARIHANT JAIN AND Defendant

Through: Mr.Vaibhav Vutts, Ms.Aamna Hasan,
Ms.Anupriya Shyam, Advs.



(24) **CS(COMM) 546/2018**
KIRAN JAIN

..... Plaintiff

Through:

versus

JANKI DASS JAIN

..... Defendant

Through: **Mr.Shailen Bhatia, Mr.Raghav
Bhalla, Advs. (M-9818558690).**

CORAM:
HON'BLE MR. JUSTICE NAVIN CHAWLA

ORDER
19.09.2022

%

Subject to the orders of Hon'ble the Judge-in-Charge (Original Side),
list these matters before another Bench on 9th November, 2022.

The learned counsel for the plaintiffs points that another suit between
the same parties being, CS(COMM) No. 415/2022, titled ***Kiran Jain & Ors.***
v. Kangaro Industries (Regd.) & Ors., is listed before the Hon'ble Ms.
Justice Prathiba M. Singh on 9th November, 2022.

NAVIN CHAWLA, J

SEPTEMBER 19, 2022
RN